

**1.O.A. NO. 060/00857/14**

**Madan Lal Vs. U.O.I. & Others**

**26.09.2014**

Present: Mr. Jagdeep Jaswal, counsel for the applicant

1. After arguing for some time, learned counsel for the applicant seeks permission to withdraw the O.A. with liberty to file it afresh with better particulars on same cause of action.
2. Ordered accordingly.

*Uk*  
**(UDAY KUMAR VARMA)**  
**MEMBER (A)**

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*SK*  
**(SANJEEV KAUSHIK)**  
**MEMBER (J)**